

Seventeenth Loksabha

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Title: The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2022 (Insertion of New Sections 10A and 10B)

SHRI D.M. KATHIR ANAND (VELLORE): Sir, I beg to move for leave to introduce a Bill to amend the Micro, Small and Medium Enterprises Development Act, 2006.

माननीय सभापति : प्रश्न यह है :

“कि सूक्ष्म, लघु और मध्यम उद्यम विकास अधिनियम, 2006 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।”

प्रस्ताव स्वीकृत हुआ।

SHRI D.M. KATHIR ANAND: Sir, I introduce the Bill.

HON. CHAIRPERSON: Item No. 135, Kunwar Danish Ali.